

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:436  
ANSWERED ON:06.08.2013  
MONITORING OF INFRASTRUCTURE PROJECTS  
Reddy Shri Modugula Venugopala

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether a number of infrastructure projects in several sectors are running behind schedule leading to cost and time overruns;
- (b) if so, the reasons therefor;
- (c) whether the Government has set up any mechanism to monitor the progress of the infrastructure projects in core sectors on a quarterly basis and if so, the details thereof;
- (d) whether the Government has set any targets for each Ministry handling infrastructure projects; and
- (e) if so, the details thereof and the extent to which it is likely to help in timely execution of infrastructure projects of the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) As on 1st June 2013, 569 Central sector projects costing ` 150 crore and above are on the monitor of this Ministry. Of these, 277 projects are running behind schedule.

As reported by the project implementing agencies, the main reasons for delay in implementation are law and order problems, delay in land acquisition, rehabilitation and resettlement problems, fund constraints, delay in forest and environment clearances, right of way/right of use issues, delay in supply of material, contractual issues, etc.

(c) In respect of key infrastructure projects executed by Ministries of Railways, Road Transport and Highways, Shipping, Civil Aviation and Power, the Planning Commission, in consultation with the Ministry concerned, prepares annual / quarterly targets, especially in respect of more critical areas of performance. High-level performance reviews against these targets are carried out on quarterly basis.

(d) & (e) The target dates for completion of infrastructure projects costing ` 150 crore and above are fixed by the project approving authorities. These projects are monitored closely by the concerned Ministry with respect to the target dates of completion. A Standing Committee has been set up in each Ministry to fix responsibility for cost and time overruns, where cost overruns are over 20% and are accompanied by time overruns of over 10%.

Ministry of Statistics and Programme Implementation monitors the Central Sector Infrastructure Projects costing ` 150 crore and above (` 20 crore and above before 31st March 2010) on the basis of information uploaded by the project implementing agencies on the Online Computerised Monitoring System (OCMS) of the Ministry. Over the years, projects having time overruns have decreased from 62% in 1991 to 49% in May 2013.